

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 1 in CIVIL APPEAL NO. 334 OF 2007

ANILTEJ SINGH DHALIWAL

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for modification of Court's Order and office report)

Date: 28/07/2008 This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Mr. Seeraj Bagga,Adv.
Mrs. Sureshta Bagga,Adv.

For Respondent(s) Mr.Vikas Singh,ASG.
Ms.Anita shenoy,Adv.
Mr.D.S.Mehra,Adv.
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
ORDER

Post the appeal for final disposal after 8 weeks.

[SUMAN WADHWA]
COURT MASTER

[VEERA VERMA]
COURT MASTER